

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2523
TO BE ANSWERED ON 20th DECEMBER, 2021**

Sale of LPG cylinders in ration shops

2523 Shri T.G. Venkatesh:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the attention of Government is drawn to the decision of selling of LPG cylinders in ration shops; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) & (b) As per the Targeted Public Distribution System (TPDS) Control Order 2015, the licenses to the Fair Price Shop (FPS) owners are issued by the respective State Governments/UTs keeping in view the viability of the FPSs and they are empowered to allow sale of commodities other than the food grains distributed under the TPDS at the FPS to improve the viability of fair price operations. Accordingly, the States of Maharashtra, Goa and Rajasthan have already allowed the FPSs to sell Mini LPG cylinders. Department of Food and Public Distribution has further provided a common meeting ground to States/UTs and the Oil Marketing Companies to take the initiative of sale of Mini LPG Cylinders at FPS, forward.
